

[Shri Chintamani Panigrahi]

sub-human conditions. Forming over 10% of the total strength of 1,60,000 labourers of that textile industry, they are listed as casuals, and are given 12-hours shift, against 8-hour shift under rules. Preference is given to child workers, whose average daily wage is Rs. 5/- to Rs. 7/-. The adult workers get only Rs. 12/- to Rs. 16/- per day.

The workers have no Pave facilities, except a "forced" unpaid weekly holiday, which at times is doubled, depending upon power supply. It is a tragedy that each unit in the city preferred to recruit migrant labour in such a manner that no single ethnic group could have a majority in the establishment.

Unless Central Government intervenes, the poor migrant labourers will continue to suffer. As such, I request the Minister of Labour to intervene in the matter, and protect the poor workers from exploitation, as early as possible.

(vi) **Demand for a Separate Postal Division for Yavatmal District, Maharashtra.**

SHRI UTTAMRAO PATIL (Yavatmal): There was a very strong demand from the people of Yavatmal district of Maharashtra for opening a separate postal division. Taking into consideration the absolute necessity and feasibility, I think the DGP&T had approved the proposal some time back. Now the proposal is pending with PMG Bombay. As a matter of fact, the proposal should have materialised, and a separate postal division opened well before the 29th February 1984. But so far, this has not happened.

Therefore, I request hon. Minister for Communications to intervene in the matter, and direct the concerned authorities to open the aforesaid Postal division for Yavatmal district of Maharashtra immediately.

(vii) **Financial Assistance to Andhra Pradesh for relief measures in flood affected areas of Nellore and Chittoor Districts.**

SHRI PASALA PENCHALAI AH (Tirupathi): Due to unseasonal heavy rainfall on 13th, 14th, 15th and 16th of February 1984 in Nellore and Chittoor districts of Andhra Pradesh, paddy crop, houses and cattle were affected very badly. Seventyfive per cent of the affected area in Chittoor and Nellore districts is in my Tirupati parliamentary constituency. I toured for five days, and met several farmers, local leaders and officials, and assessed the loss as under :

Nearly 50,000 hectares of paddy ready for harvesting, was severely damaged, and 10,000 hectares of groundnut, chilly and several other commercial crops were damaged. The total loss is estimated to be nearly Rs. 50 crores; in addition to loss of cattle, sheep and human lives. Nearly 6,000 thatched houses were also damaged. Further, 300 irrigation tanks were breached, and standing crops were washed away. Nearly 400 village roads were washed away, due to which Rs. 4.56 crores of loss has occurred. Some of the farmers who were affected by the recent unprecedented heavy rains committed suicide, being unable to bear the heavy loss. The State Government did not take adequate precautionary and timely relief measures.

I, therefore, request the Government to take appropriate action and release financial assistance to Andhra Pradesh, with guidelines for effective implementation of relief measures in flood-affected areas in Nellore and Chittoor districts of Andhra Pradesh.

(viii) **Dissatisfaction among employees of Defence Accounts Office at Patna.**

श्री रामावतार झा (पटना) :
पटना स्थित रक्षा लेखा कार्यालय पूर्वी
कमान के मुख्यालय के रूप में स्वतंत्रता